

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) The Union Budget 2011-12 has recognized that for sustained growth of GDP and productive employment for younger generation, it is imperative that the growth in manufacturing sector picks up. Government is formulating a Manufacturing Policy, which will bring down the compliance burden on the industry through self-regulation and help make Indian industry globally competitive and take the share of manufacturing in GDP from about 16% to 25% over a period of ten years.

Export of surplus foodgrains

3731. SHRI SANJAY RAUT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Parliamentary Standing Committee on Commerce has expressed serious concern over the continued wastage of huge quantities of foodgrains and strongly favoured taking up export to fetch remunerative prices to farmers for their produce;

(b) if so, the reaction of Government thereto; and

(c) what steps Government would take not to accumulate grains over and above the buffer norms and export surplus grains?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes Sir.

(b) and (c) The export of foodgrains depends on availability of surplus over and above the requirement of buffer stock including strategic reserve, international demand and supply situation, quality standards in the importing countries, varieties traded and price competitiveness. The Empowered Group of Ministers (EGOM) on Food takes into account various factors including the stocks of food grains available in the country, surplus over and above the buffer stock norm and strategic reserve requirements, the concerns of food security, availability of food grains to common man at reasonable price and remunerative prices to the grower, on a continuous basis and decides on the export of food grains as and when required.

The Government allocated additional quantities of food grain for BPL families from time to time to release pressure on its storage. A quantity of 105.66 lakh tons of rice and wheat as additional allocation including 50 lakh tons for Below Poverty Line (BPL) families at BPL prices has been allocated by Government during previous year. Similarly, during the current year, the Government has made an *ad hoc* additional allocation of 50 lakh tons of rice and wheat for distribution to BPL families at BPL issue prices in all States and Union Territories. Further 50 lakh

tons has been allocated during the current year to APL families. However, because of the record production and procurement of rice and wheat this year, 280.07 lakh tons of rice and 373.12 lakh tons of wheat was available in the Central Pool stocks as on 1.7.2011.

In view of the above, the EGOM on Food, in its meeting held on 11.7.2011 approved the proposal to allow export of 10 lakh tons of non basmati rice from Private Account at an MEP of US\$400. The DGFT, *vide* notification no. 60(RE-2010)/2009-14 dated 19.7.2011 published the modalities for allowing the export of these 10 lakh tons of non basmati rice on private account and invited applications from private traders subject to various conditions mentioned therein. Consequent upon a stay order by the Hon'ble High Court of Delhi in W.P. No. 5237/2011 filed by Kannu Aditya (India) Limited Vs. Union of India, the operation and implementation of the allocation made in terms of Trade Notice no.13 dated 27.7.2011, was stayed till further directions.

The Government has also decided to export limited quantities of wheat/non basmati rice from time to time to various countries like Afghanistan, Nepal, Sri Lanka, Maldives, Bangladesh and Oman on diplomatic/humanitarian basis.

**Construction of Delhi-Mumbai Industrial Zone in
Gwalior-Chambal region**

¶3732. SHRIMATI MAYA SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any proposal has been received from the Government of Madhya Pradesh for construction of Delhi-Mumbai Industrial Zone in Gwalior-Chambal region;
- (b) if so, when the proposal was received alongwith present status thereof;
- (c) whether any time limit has been fixed for disposal of the proposal;
- (d) whether long delay in disposing of the proposal cause hindrance in developmental works; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (e) A formal proposal has been received from the State Government of Madhya Pradesh *vide* their letter dated 15th July, 2011 for designating Morena area as Investment Node in Gwalior Region of Madhya Pradesh under the Delhi - Mumbai Industrial Corridor (DMIC) Project. The State Government has been requested to make available adequate land, water and power in order to consider providing technical assistance for the development of a new node as is being done in other States.

†Original notice of the question was received in Hindi.